

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-128**

IA-2910/2020 IA-1886/2020 IA-1640 /2020 CA-107/2019 CA-872/2019  
IN  
IB-889(ND)/2019

**IN THE MATTER OF:**

M/s. Sonal Anand

**Vs.**

M/s. International Trenhing Pvt. Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

**SECTION**

**IBC under Sec 9**

**Order delivered on 07.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :


For the Respondent/CD :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.02.2021.

  
**(Madhu Narula)**  
**Court Officer**